

(c) what decision has been taken on the recommendation?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):**  
(a) No, Sir.

(b) Disparities, if any, will be known only after proposals are received from the Rubber Board and examined with reference to the duties and responsibilities of the posts concerned and those of comparable posts in other departments.

(c) Does not arise.

**Sub-Editors and Announcers in A.I.R. Delhi**

3552. **Shri Elayaperumal:** Will the Minister of Information and Broadcasting be pleased to state:

(a) how many Sub-Editors and Announcers are working in various Departments of All India Radio, Delhi (language-wise); and

(b) how many of them are temporary candidates and how many of them are permanent?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) and (b). A statement giving the language-wise break-up of Sub-Editors and Announcers in various offices of All India Radio, Delhi, is placed on the Table of the Sabha. [See Appendix V, annexure No. 78.]

**National Small Industries Corporation**

3553. { **Shri Krishna Chandra:**  
**Shri Sumat Prasad:**

Will the Minister of Commerce and Industry be pleased to state:

(a) the number of applicants who applied to the National Small Industries Corporation for purchase of Industrial machinery on hire-purchase basis in the year 1960 and who were communicated rejection of their appli-

cations within a month from the date of receipt of applications in the Corporation Office;

(b) the number where such applicants were communicated acceptance of their applications within the said period mentioned in part (a) above;

(c) the number where such applications were kept pending for (i) over a month (ii) over two months and (iii) over three months; and

(d) the number of applicants 1960 who were actually supplied machinery within a year of their applications being accepted and the number which were not so supplied?

**The Minister of Industry (Shri Manubhai Shah):** (a) to (c). Out of 2,532 applications received during 1960, 1628 applications were disposed of, i.e. accepted, rejected or withdrawn by applicants within one month. Out of the remaining 904, 423 are pending for over a month, 141 for over 2 months and 340 for over 3 months.

(d) Machines have been supplied so far to 268 parties, who applied in 1960. Information regarding the number of parties, who have not been supplied is not readily available.

**Import Licences**

3554. { **Shri Krishna Chandra:**  
**Shri Sumat Prasad:**

Will the Minister of Commerce and Industry be pleased to state:

(a) the number of small Industrialists whose applications for grant of import licences for the period commencing from April, 1960 were pending for final orders on the 30th March, 1961 and the number who were granted such licence by the said date; and

(b) the number of such applicants as were granted import licences within four months from the date of receipt of the applications accompanied with Essentiality Certificates and the